

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

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**ORDERS OF THE TRIBUNAL**

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24.4.2008

OA 141/2008

Mr.Rajendra Soni, counsel for applicant.  
Mr.Kunal Rawat, counsel for the caveator.

Heard learned counsel for the parties. This Tribunal considers that it is not a fit case to interfere.

Accordingly, the OA stands dismissed at admission stage itself.

  
J.P. SHUKLA  
MEMBER (A)

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AP<sup>5</sup>) 80  
333 & 348  
